

**Central Administrative Tribunal
Lucknow Bench Lucknow**

**Contempt Petition No.78/2007
In
Original Application No.422/2006
This, the 16th day of September 2008**

**HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A.K. MISHRA, MEMBER (A)**

Mohd. Aqeel aged about 27 years S/o Late Mohd. Haneef R/o Village-Maddey Ka Purwa, Post- Jahangirwa, District-Gonda.

...Applicant.

By Advocate:- Shri S.P. Misra.

Versus.

Ashma Singh, Divisional Railway Manager, N.E.R., Lucknow.

... Respondents.

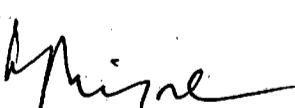
By Advocate:- -x-.

ORDER (Oral)

BY HON'BLE MR. M. KANTHAIAH, MEMBER (J)

The Learned counsel for applicant submits that respondent has complied with the order of the Tribunal and as such, the C.C.P. has become infructuous and the same is recorded.

C.C.P. is dismissed as infructuous.


(DR. A.K. MISHRA)
MEMBER (A)


(M. KANTHAIAH)
MEMBER (J)

16-9-08

/amit/